NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

50. CP 484/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2022

NAME OF THE PARTIES: **Mukesh Rekhani**
V/s
Chrysal Balaji Citi Buildcon Pvt. Ltd. & Ors.

APPEARANCE :
FOR THE APPLICANT **:** None present
FOR THE RESPONDENT Nos. 1 to 4 ,6 & 7 : Adv Priscilla Rodrigues

Section: 241-242 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **23.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

15.11.2022
ANKIT